

NOTICE

Re: Holding of National Lok Adalat on 14.03.2026 (Second Saturday) in this Hon'ble High Court.

The First National Lok Adalat of year 2026 is going to be held on 14.03.2026 (Second Saturday) as per schedule fixed by National Legal Services Authority vide their letter F.No.L/34/2018-NALSA dated 04.12.2025.

Accordingly, the Insurance Companies, parties concerned, litigants and Ld. Counsels etc. are hereby requested to approach Lok Adalat Branch, High Court Legal Services Committee, Punjab and Haryana High Court, Chandigarh by 06.03.2026, for getting their cases listed in coming National Lok Adalat scheduled for 14.03.2026 for settlement of their cases.

Swati Sehgal
(Swati Sehgal)
Secretary, HCLSC